

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**

**(Office of the Registrar Judicial at Jammu)**

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Subject: Assignment of Arbitration Matters u/s 13 and 14 and CMs arising out of Arbitration Matters u/s 11 (6) of the Arbitration and Conciliation Act, 1996, pending disposal before the Jammu Wing of the Hon'ble High Court, to the different Hon'ble Single Benches.

**ORDER**


**No: 135 /RJ/HCWJ/2026**

**Dated: 6.05.2026**

In order to expedite the disposal of Arbitration Matters u/s 13 and 14 and CMs arising out of Arbitration Matters u/s 11 (6) of Arbitration and Conciliation Act, 1996, pending disposal before the Jammu Wing of High Court, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the aforesaid matters to the different Hon'ble Single Benches as per the details tabulated herein below:

S.No.	Hon'ble the Chief Justice/ Hon'ble Judge	Cases assigned
1.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"A" Appended
2.	Hon'ble Mr. Justice Rajnesh Oswal	herewith.

By Order.


  
(Swati Gupta)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu

1067  
No: 1074 /RJ/HCWJ/2026

**Dated: 6.05.2026**

**Copy of the above order is forwarded to the:**

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, for kind information.
4. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.... for kind information of their Lordships.
5. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In-charge Library, High Court of J&K and Ladakh at Jammu for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer /Digitization/ Arbitration Section, for information and necessary action.
8. Order file.

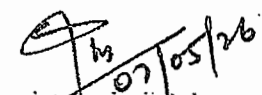
  
Registrar Judicial  
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**Annexure-“A”**

<b>Matters Assigned to Hon'ble Ms. Justice Sindhu Sharma</b>			
S.No	CASE TYPE NO./YEAR	PETITIONER	RESPONDENT
1.	Arb. P No. 36/2026 CM No.2655/2026	VIJAY SHARMA GUPTA	IMRAN GONI
2.	CM No. 2484/2026 IN Arb. P No. 45/2024	Y MURLI MOHAN REDDY TH NAVEEN KAMBHAMPATI	UT OF J AND K TH COMMISSIONER SECRETARY JAL SHAKTI AND OTHERS
3.	CM No. 2460/2026 IN Arb. P No. 47/2024	Y MURLI MOHAN REDDY TH NAVEEN KAMBHAMPATI	UT OF J AND K TH COMMISSIONER SECRETARY JAL SHAKTI AND OTHERS
4.	CM No. 2540/2026 IN Arb. P No. 104/2025	M/S V K SALES AND CONSTRUCTION CO TH VINOD GUPTA	UNION OF INDIA TH ITS SECRETARY, MINISTRY OF DEFENCE, NEW DELHI AND OTHERS
5.	CM No. 2095/2026 IN Arb. P No. 36/2023	M/S TATA POWER SOLAR SYSTEMS LTD TH SARIKA JERATH	UNION TERRITORY OF JAMMU AND KASHMIR TH COMMSR/SECY RURAL DEV DEPTT AND ANR
<b>Matters Assigned to Hon'ble Mr. Justice Rajnesh Oswal</b>			
1.	CM No. 6727/2025 IN Arb. P No. 6/2022	M/S CIVICON HI TECH PVT LTD TH MD SANJAY KAPOOR	J AND K POWER DEVELOPMENT CORP LTD TH CHIEF ENGINEER BHEP STAGE 2 CHANDERKOTE RAMBAN AND ANOTHER
2.	CM No. 2485/2026 IN Arb. P No. 46/2024	Y MURLI MOHAN REDDY TH NAVEEN KAMBHAMPATI	UT OF J AND K TH COMMISSIONER SECRETARY JAL SHAKTI AND OTHERS
3.	CM No. 2430/2026 IN Arb. P No. 43/2025	SUDESHA KUMARI	UT OF J AND K TH PR SECRETARY COMMISSIONER AGRICULTURAL PRODUCTION DEPTT AND OTHERS
4.	Arb. P No. 37/2026	M/S HARISH GUPTA TH HARISH GUPTA	UNION OF INDIA TH. SECRETARY, NEW DELHI AND OTHERS
5.	CM No. 2392/2026 IN Arb. P No. 28/2024	SAINIK COOPERATIVE HOUSE BUILDING SOCIETY LTD JAMMU TH ITS CHAIRMAN AND OTHERS	MEENA KUMARI

  
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